

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

DATED: THIS THE 16TH NOVEMBER, 1998

Coram : Hon'ble Mr. S. L. Jain JM
Hon'ble Mr. G. Ramakrishnan AM

ORIGINAL APPLICATION NO.985/98

Pranav Kumar son of Raj Narain,
r/o House no.38/78-A Nariyal Bazar
District Kanpur-1 - - - - - Applicant
C/A Shri Bechu Ram

Versus

1. Union of India through Secretary (Post),
Ministry of Communications, Dak Bhawan,
Sansad Marg, New Delhi.
2. Sr. Supdt. of Post Offices,
City Division, Kanpur.
3. Asstt:Supdt.of Post Offices,
East Division, Kanpur. - - - - - Respondents

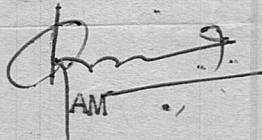
C/R Sri Prashant Mathur
Sri S.C.Tripathi.

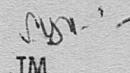
ORDER

By Hon'ble Mr. S. L. Jain JM

Applicant's counsel Sri Bechu Ram Advocate stated that relief sought by way of O.A. has already been granted to the applicant, hence he does not want to press the O.A. and proceed further with the O.A. In the result the O.A. is dismissed as infructuous.

2. No order as to costs.


AM


JM

SQI